

**Payment of Bonus to L.I.C. Employees**

946. SHRI SAMAR MUKHERJEE: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Government are aware that the bonus for the year 1975-76 payable to the Life Insurance Corporation Employees in the month of April, 1976, was not paid; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). Yes, Sir. The matter is under consideration.

**Impounding of Aircraft belonging to Swami Dharendra Brahmachari**

947. SHRI MUKHTIAR SINGH MALIK:

DR. MURLI MANOHAR JOSHI:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Customs Department has recently seized the private three seater executive jet aircraft belonging to Swami Dharendra Brahmachari if so, the reasons therefor;

(b) whether it has come to the notice of Government that Swami Dharendra Brahmachari has been leading a very luxurious life and if so, the estimated monthly expenses by Swami D. Brahmachari;

(c) whether he had been paying any tax to the Government; and

(d) if not, the reasons therefor?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) On 29-4-77, the Customs authorities at Delhi seized one Maule aeroplane M-5-235-C with accessories, imported from U.S.A. in the name of Aparna Ashram, Mantalai, District Udhampur, Jammu and Kash-

mir by Shri Dharendra Brahmachari. The seizure was made on the ground that the conditions governing the exemption from customs duty on the said aeroplane and accessories had been violated.

(b) Lately, some reports about Swami Dharendra Brahmachari's leading a luxurious life have appeared in the Press. No estimate has so far been made of his monthly expenses.

(c) Yes, Sir. He has been paying income-tax.

(d) Does not arise.

**Export of Cotton to Bangladesh**

948. SHRI OM PRAKASH TYAGI: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it has been decided to give 10,000 bales of cotton to Bangladesh; and

(b) if so, the reasons for giving the same when the country itself is importing cotton?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA):

(a). Government had received some time back a request from the Government of Bangladesh for supply of 10,000 bales of raw cotton to help them tide over a temporary shortage of cotton for the mills. However, the Bangladesh Government themselves did not pursue that request.

(b). Does not arise.

**Money advanced by Nationalised/ Non-Nationalised Banks to Maruti Ltd.**

949. SHRI MUKHTIAR SINGH MALIK: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased state:

(a) the names of nationalised and non-nationalised banks who have advanced money to Maruti Ltd. during the last three years;